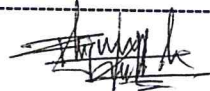



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For hearing	237(b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	BHAIRAV KUTTAIAH FOR C.K. NANNAKUMAR. +919986642069.	PETITIONER.	
2)	Prema. Hatti	ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Counsel for Petitioner reported that, he wanted to proceed with the matter; even though winding up of order was passed against the Respondent Company. Sri Pramod Kumar, Assistant from O.L office is present. He requested time. List it on 16/02/2018.


Member (T)


Member (J)